

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal no. 86 of 2013

Dated : 11th July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Karnataka Power Transmission Corporation Ltd.
& Ors. ...Appellant(s)

Versus
Karnataka Electricity Regulatory Commission
& Anr. ...Respondent(s)

Counsel for the Appellant(s): Ms. Swapna Seshadri
Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. Prabhuling K. Navadgi

ORDER

We have heard the Learned Counsel for the parties.

The Learned Counsel for the Respondent no.2 wants to make further reply. Accordingly, he is directed to file his written submissions on or before 30.07.2013 after serving copy on the other side.

Post the matter for making reply submissions on **27.08.2013at**

Chennai Circuit Bench.

(Rakesh Nath)
Technical Member
mk

(Justice M. Karpaga Vinayagam)
Chairperson